GOVERNMENT OF INDIA MINISTRY OF CULTURE RAJYA SABHA UNSTARRED QUESTION NO. 349

TO BE ANSWERED ON 28.11.2024

CULTURAL ORGANISATIONS GETTING FUNDS FROM THE CENTRAL GOVERNMENT

349: SHRI SANDOSH KUMAR P:

Will the Minister of CULTURE be pleased to state:

- (a) the list of cultural organizations getting grants from the Central Government for the last three years, State-wise;
- (b) the criteria for selecting organizations for grants; and
- (c) the list of funds allotted for the cultural organisations for the last three years, State-wise?

ANSWER

MINISTER OF CULTURE AND TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c): Ministry of Culture administers various schemes/ sub-schemes under umbrella scheme 'Kala Sanskriti Vikas Yojana (KSVY)' under which financial assistance is provided to cultural organization(s)/ Institution(s), individuals etc. for promotion of Art and Culture.

For the various schemes of KSVY, the applications/ proposals are invited from eligible cultural organizations/individuals by the designated Nodal agencies/Ministry each year. Application(s)/ proposal(s) found to be complete in the preliminary scrutiny are placed before the duly constituted Expert Committee/Steering Committee under each scheme/sub-scheme for its evaluations and recommendations on case-to-case basis as per the criteria such as cultural profile/ activities of the organizations during previous years, registration on NGO Darpan,etc. and other requisite documents as laid in the guidelines of each scheme.

Ministry of Culture also operates Museum Grant Scheme under which financial assistance is provided for setting up new museum/development of existing museum by Central/State Governments and Public Sector Undertakings, Societies, Autonomous Bodies, Local Bodies and Trust registered under the Societies Registration Act, 1860 at the regional, state and district level to preserve the cultural heritage. The proposal is submitted for consideration of the Expert Committee constituted under Museum Grant Scheme.

The state-wise details of number of cultural organizations and fund released to various cultural organizations under schemes/ sub-schemes of KSVY and Museum Grant Scheme during the last three years is given at **Annexure.**

Annexure referred in reply to part (a) to (c) of the Rajya Sabha Unstarred Question No. 349 for 28.11.2024 regarding Cultural organisations getting funds from the Central Government

1. Financial Assistance for Promotion of Guru-Shishya Parampara (Repertory Grant)

Sl.	State/UT	Financial Year							
No.		2021-202	22	2022-20	23	2023-2024*			
		No. of	Amount	No. of	Amount	No. of	Amount released		
		Orgns.		Orgns.	(Rs.)	Orgns.	authorized for		
			(Rs.)			authorized	withdrawal (Rs.)		
1.	Andhra Pradesh	2	5.52	6	16.42	16	40.38		
2.	Arunachal Pradesh	0	0	0	0	0	0		
3.	Assam	24	227.1	37	214.54	54	277.54		
4.	Bihar	30	190.8	64	363.82	158	697.37		
5.	Chandigarh	1	14.16	5	49.20	10	69.96		
6.	Chhattisgarh	0	0	0	0	9	33.52		
7.	Delhi	63	535.16	98	793.36	161	1065.18		
8.	Gujarat	5	29.16	4	27.84	13	71.42		
9.	Haryana	4	30.84	24	93.06	23	124.2		
10.	Himachal Pradesh	4	48.06	4	51.12	5	55.28		
11.	Jammu & Kashmir	7	51.48	15	120.84	37	118.2		
12.	Jharkhand	2	21.54	13	69.18	18	100.64		
13.	Karnataka	60	470.04	113	807.4	201	1009.94		
14.	Kerala	9	81.12	37	264.44	38	318.06		
15.	Madhya Pradesh	34	236.5	73	525.48	106	687.19		
16.	Maharashtra	33	237.36	41	307.66	97	625.7		
17.	Manipur	96	669.78	147	900.72	173	973.68		
18.	Mizoram	0	0	4	26.64	2	10.9		
19.	Nagaland	1	5.52	2	8.88	1	6.96		
20.	Odisha	27	152.16	55	289.2	115	515.29		
21.	Pondicherry	0	0	5	50.04	3	32.52		
22.	Punjab	5	37.44	6	43.56	10	66.68		
23.	Rajasthan	9	57.12	17	95.20	32	123.52		
25.	Sikkim	0	0	1	2.64	3	7.02		
26.	Tamil Nadu	4	17.28	19	108.6	22	143.02		
27.	Telangana	9	82.56	17	153.02	19	109.52		
28.	Tripura	1	7.68	1	6.24	14	57.12		
29.	Uttarakhand	5	23.04	16	80.86	17	65.96		
30.	Uttar Pradesh	26	195.32	57	293.97	107	438.32		
31.	West Bengal	112	821.76	333	2060.80	418	2288.48		
	Total	573	4248.5	1214	7824.73^	1882	10133.57 *		

[^] In addition, Rs.796.00 lakhs was released to the Central Nodal Agency (CNA) in FY 2022-23 for drawing by the approved grantee organization in pursuance of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes.

^{*} Against the authorization of Rs.10133.57 lakhs for drawl by the grantee organizations through Central Nodal Agency (CNA) Module, Rs.7795.00 lakhs was released under the scheme during the FY 2023-24.

2. Financial Assistance to Cultural Organizations with National Presence including Rama Krishna Mission

Sl.	State/UT	Financial Year							
No.		2021-2022		2022-20	23	2023-2024*			
		No. of Orgns.	Amount (Rs)	No. of Orgns.	Amount (Rs)	No. of Orgns. authorized	Amount authorized for withdrawal (Rs)		
1.	Andhra Pradesh	-	-	1	22.5	1	7.50		
2.	Assam	-	-	-	-	1	22.50		
3.	Chandigarh	-	-	-	-	1	15.00		
4.	Delhi	1	5.99	7	241.25	11	276.25		
5.	Karnataka	0	0	1	22.5	-	-		
6.	Kerala	-	-	-	-	1	18.75		
7.	Maharashtra	0	0	-	-	1	15.00		
8.	Madhya Pradesh	0	0	1	0.59	-	-		
9.	Odisha	0	0	-	-	1	8.75		
10.	Puducherry	0	0	1	3.75	-	-		
11.	Rajasthan	1	5	1	37.5	1	26.25		
12.	Telangana	-	-	-	-	2	41.25		
13.	Uttar Pradesh	1	12.5	2	93.75	1	22.50		
14.	West Bengal (NP)	2	6.75	-	-	2	37.50		
15.	RK Mission, West Bengal	1	728	1	738.56	1	766.50		
Total		6	758.24	15	1160.4	24	1257.75		

^{*} In pursuant of the instructions issued by Department of Expenditure regarding revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

3. Cultural Function & Production Grant

Sl.	State/UT	Financial Year							
No.		2021-2022 2022-2023 2023-24							
		No. of Orgns.	Amount (Rs.)	No. of Orgns.	Amount (Rs.)	No. of Orgns. authorized	Amount released (Rs.)		
1.	Andhra Pradesh	54	66.67	65	62.85	83	80.70		
2.	Arunachal Pradesh	1	2.25	0	0	0	0		
3.	Assam	25	34.66	48	96.21	68	114.11		
4.	Bihar	67	95.26	123	203.20	126	161.00		
5.	Chandigarh	4	8.25	01	0.50	3	21.69		
6.	Chhattisgar h	6	13.03	03	5.50	4	7.50		
7.	Delhi	119	263.42	167	408.06	204	370.03		
8.	Goa	2	3.75	01	0.625	1	1.50		
	Gujarat	11	19.12	17	23.40	16	12.34		
	Haryana	24	42.43	28	62.59	36	74.72		
11.	Himachal Pradesh	14	21.91	08	11.00	15	25.75		
	Jammu & Kashmir	41	43.63	52	50.33	49	33.76		
13.	Jharkhand	6	11.37	11	14.26	7	8.00		
14.	Karnataka	203	284.60	218	349.42	221	208.22		
	Kerala	28	57.52	30	48.38	30	40.27		
16.	Madhya Pradesh	94	200.12	141	264.90	161	155.17		
	Maharashtr a	27	63.63	56	104.12	34	29.64		
18.	Manipur	93	115.04	162	196.17	237	249.25		
19.	Mizoram	2	1.50	0	0	0	0		
20.	Nagaland	2	2.25	5	4.62	4	1.35		
21.	Odisha	149	182.99	180	296.88	168	269.71		
22.	Pondicherr y	1	3.00	0	0	0	0		
23.	Punjab	13	22.21	12	23.27	11	22.65		
24.	Rajasthan	33	63.81	48	81.16	57	46.28		
25.	Sikkim	0	0	0	0	1	3.75		
26.	Tamil Nadu	21	34.84	15	18.87	11	10.73		
27.	Telangana	9	13.87	16	16.87	16	9.61		
	Tripura	5	5.75	16	16.15	23	24.94		
29.	Uttarakhan d	16	14.78	24	28.11	31	21.91		
	Uttar Pradesh	235	274.55	278	343.33	268	244.07		
	West Bengal	310	364.14	410	544.44	357	206.86		
Fotal		1615	2330.35	2135	3275.22	2242	2455.51		

4. Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas

Sl.	State/UT	Financial Year						
No.		2021	2021-2022		-2023	2023-2024*		
		No. of Orgns.	Amount (Rs.)	No. of Orgns.	Amount (Rs.)	No. of Orgns. authorized	Amount released/ authorized for withdrawal (Rs.)	
1.	Arunachal Pradesh	32	103.5	41	117.95	32	77.00	
2.	Sikkim	06	16.50	04	10.00	3	11.00	
3.	Himachal Pradesh	37	90.25	42	98.52	40	97.50	
4.	Jammu and Kashmir	43	73.25	69	117.02	24	37.52	
5.	Ladakh	06	18.00	11	34.00	2	5.50	
6.	Uttarakhand	79	171.97	58	91.24	48	64.00	
Total		203	473.47	225	468.73	149	292.52	

^{*} In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

5. Financial Assistance for the Development of Buddhist/ Tibetan Culture & Art

Sl.	State/UT	Financial Year							
No.		2021-202	22	2022-202	23	2023-2024*			
		No. of Orgns.	Amount (Rs.)	No. of Orgns.	Amount (Rs.)	No. of Orgns. authorized	for		
							withdrawal		
1	A 1 1 D 1 1	1.0	204.06	57	510.1	50	(Rs.)		
1.	Arunachal Pradesh	46	394.06	57	518.1	50	392.31		
2.	Andhra Pradesh	7	5.45	2	8	10	9.18		
3.	Assam	7	22.49	9	30	15	72.00		
4.	Bihar	2	7.5	2	8.5	2	8.50		
5.	Chandigarh	10	69.5	7	49.5	4	40.00		
6.	NCT of Delhi	4	31.76	6	44.47	2	9.45		
7.	Himachal Pradesh	81	375.5	78	550.9	31	167.63		
8.	UT of Jammu & Kashmir	1	7.5	6	23.5	4	20.00		
9.	UT of Ladakh	89	523.0	45	319.62	44	246.42		
10.	Karnataka	38	212.59	33	272.8	11	62.78		
11.	Kerala	0	0	1	13.5	0	0		
12.	Mizoram	0	0	0	0	0	0		
13.	Madhya Pradesh	0	0	5	29	4	30.00		
14.	Maharashtra	3	15	11	38.25	14	41.00		
15.	Manipur	0	0	2	5.5	3	9.50		
16.	Odisha	0	0	1	5	2	12.00		
17.	Punjab	0	0	2	8.5	2	10.00		
18.	Sikkim	2	37.5	0	0	12	89.93		
19.	Tripura	10	82.91	7	37.5	7	41.50		
20.	Tamil Nadu	1	5	0	0	2	10.00		
21.	Telangana	0	0	2	22.5	3	30.00		
22.	Uttarakhand	34	310.8	26	252.4	5	35.50		
28.	Uttar Pradesh	19	110.3	27	195.28	11	44.15		
29.	West Bengal	12	40.22	72	168	92	175.51		
Total	-	366	2251.08	401	2600.82	330	1557.36		

^{*} In pursuant of the instructions issued by Department of Expenditure regarding revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

6. Building Grants including Studio Theatre Scheme

Sl.	State/UT	Financial Year							
No.		2021-20	22	2022-20	23	2023-2024*			
		No. of Orgns /State Govt.	Amount (Rs.)	No. of Orgns /State Govt.	Amount (Rs.)	No. of Orgns /State Govt. authorized	Amount released/ autho rized for withdrawal (Rs.)		
1.	Assam	2	10.3	1	5.4	0	0		
2.	Bihar	0	0	1	0.6	1	6		
3.	Chhattisgarh	0	0	1	7.5	0	0		
4.	Delhi	1	10.25	0	0	2	11.20		
5.	Himachal Pradesh	3	20.82	1	12.79	1	6		
6.	Karnataka	6	49.8	3	26.4	1	25		
7.	Kerala	0	0	1	1.4	0	0		
8.	Madhya Pradesh	1	4	1	3	0	0		
9.	Maharashtra	2	5.4	0	0	2	8		
10.	Manipur	2	11.93	4	15.98	6	35.23		
11.	Odisha	1	4	0	0	0	0		
12.	Punjab	1	1.2	0	0	0	0		
13.	Rajasthan	0	0	1	7.5	1	2		
14.	Telangana	0	0	1	4.29	0	0		
15.	West Bengal	3	15.35	5	34.62	1	15		
TOTAL	·	22	133.05	20	119.48	15	108.43		

^{*} In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

7. Financial Assistance for Construction of Tagore Cultural Complexes (TCC)

Sl.	State/UT	Financial Y	ear				
No.		2021-2022		2022-202	23	2023-2024*	
		No. of Orgns /State Govt.	Amount (Rs.)	No. of Orgns /State Govt.	Amount (Rs.)	No. of Orgns /State Govt.	Amount released/ authorized for withdrawal (Rs.)
1.	Karnataka	1	254.7	-	-	-	-
2.	Madhya Pradesh	-	-	-	-	2	1131.52
3.	Meghalaya			1	500.0	-	-
4.	Rajasthan	1	94.5	-	-	1	54.91
5.	Uttar Pradesh	-	-	-	-	1	337.11
Total	•	2	349.2	1	500.00	4	1523.54^

[^] In addition, Rs.32.46 lakhs was released to the Central Nodal Agency (CNA) in FY 2023-24 for drawing by the approved grantee organization in pursuance of the instructions issued by Department of Expenditure regarding revised procedure for flow of funds under Central Sector Schemes.

^{*} In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

8. Details of the fund released under the Museum Grant Scheme during the last three years.

(Rs. in lakhs)

S. No.	State	No. of Orgns.	FY:2021-22	FY: 2022-23	FY: 2023-24	
1.	Andhra Pradesh	3	-	387.60	286.00	
2.	Arunachal Pradesh	1	-	-	360.00	
3.	Gujarat	1	-	125.00	125.00	
4.	Himachal Pradesh	1	-	333.87	-	
5.	Haryana	1	27.734	-	-	
6.	Karnataka	1	-	75.00	-	
7.	Kerala	1	50.00	-	-	
8.	Ladakh	1	-	108.76	-	
9.	Madhya Pradesh	5	78.00	222.90	1000.00	
10.	Maharashtra	2	35.52	17.807	73.38	
11.	Manipur	3	-	-	458.45	
12.	Mizoram	3	206.80	-	882.457	
13.	Odisha	1	-	-	93.24	
14.	Punjab	1	250.00	-	-	
15.	Rajasthan	2	112.50	-	200.00	
16.	Tamilnadu	1	19.00	-	-	
17.	Telangana	1	-	-	33.00	
18.	Tripura	1	500.00	-	-	
19.	Uttar Pradesh	4	350.036	-	510.488	
20.	Uttarakhand	1	39.665	-	-	
21.	West Bengal	1	324.35	-	162.175	
22.	Delhi	1	-	200.00	-	
	Total	37	1993.605	1470.937	4184.19	
